

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:- INDORE

Civil Contempt Petition No.201/00015/2018
(in OA 201/1080/2016)

Indore, this Tuesday, the 10th day of December, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pavan Ved, Son of Late Shri Ratanlalji Ved
Aged about 64 years, R/o 203 Morya Heritage
56 Shops Road, New Palasia, Indore, MP-452001
Retd. Commissioner of Income Tax

-Petitioner

(Applicant is present in person)

V e r s u s

Shri Hasmukh Adhia, Secretary, Deptt. of Revenue,
North Block, New Delhi 110001

- Respondent

(By Advocate –Ms. Seema Sharma)

O R D E R (ORAL)

By Navin Tandon, AM

On the last date of hearing i.e. on 30.08.2019, Ms. Seema Sharma, learned Senior Central Govt. Standing counsel had submitted that the orders of this Tribunal has already been complied with and an amount of Rs. 193,967/- towards interest of delayed payment has been paid to the applicant.

2. The petitioner submits that he has received the above amount. However, the interest has been paid at simple interest and not compound interest as should have been paid.

3. We have considered the matter and find that the orders of this Tribunal have been substantially complied with.

4. Therefore, the Contempt Petition is closed. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member